

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.667 of 2011

(Arising out of OIO-09/VDR-II/MP/SSCSIL/COMMR/2010 dated 27/07/2010 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Kanubhai Patel**Appellant**

(M.D.) Shree Sardar Co Op Sugar Inds Ltd., Ladhod Via Bodeli, Taluka-Sankheda,
VADODARA, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii**Respondent**

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

None appeared for the Appellant

Shri Vijay G. Iyengar, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING/DECISION: 09.02.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 1653 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul